

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/18453/2025	M/S. S.S.TRANSPORT VS ORISSA SPONGE IRON AND STEEL LTD., KEONJHAR	TANMAY MISHRA VS COMMUNICATIONS MISHRA	// () //	
2	D-ARBP/18461/2025	M/S. P.K. SAHOO TRANSPORT CONTRACTOR AND COMPANY VS ORISSA SPONGE IRON AND STEEL LTD., KEONJHAR	COMMUNICATIONS MISHRA VS COMMUNICATIONS MISHRA	// () //	
3	D-BLAPL/13389/2025	SANJILI PRADHAN VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS BAISHNAB CHARAN PATRA	JARAPADA /391 /2023 () //	AOR20220000753C202500004
4	D-BLAPL/13396/2025	SUKESH KUMAR NAYAK @ SUKESH KU. NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS JYOTIRMAYA SAHOO	BERHAMPUR TOWN /47 /2025 () //	
5	D-BLAPL/13398/2025	AKASH PANIGRAHI @ AKASH PANIGRAHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS JYOTIRMAYA SAHOO	BERHAMPUR TOWN /47 /2025 () //	
6	D-BLAPL/13400/2025	SUBBRAT KUMAR BAGH VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS SAROJ KUMAR MISHRA	//0 () //	
7	D-BLAPL/13403/2025 BLAPL/4738/2025	NARESH KUMAR AHIR VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS BRAHMANANDA TRIPATHY	KESINGA /509 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000001/2025	
8	D-BLAPL/13410/2025	KRUSHNA BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS DHANANJAYA MUND	ATHAMALLIK /258 /2024 () //	
9	D-BLAPL/13412/2025	P. SURESH RAO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS SURYAKANTA DWIBEDI	PATNAGARH /401 /2024 () //	
10	D-BLAPL/13413/2025	JITU NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS DHANANJAYA MUND	ATHAMALLIK /258 /2024 () //	
11	D-BLAPL/13415/2025	API PEDENTI VS STATE OF ODISHA	AJAYA KUMAR NANDA VS AJAYA KUMAR NANDA	CHANDILI /198 /2024 () //	

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12	D-BLAPL/13416/2025	TINKU KUMAR VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TUSRA /225 /2024 () //	
13	D-BLAPL/13418/2025	MANOJ KUMAR KANHAR VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	//0 () //	
14	D-BLAPL/13419/2025	RANJAN NAYAK @ GADTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	REAMAL /202 /2024 () //	
15	D-BLAPL/13420/2025	PRADIP DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /93 /2022 () //	
16	D-BLAPL/13422/2025	PRAVAT MALLICK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KEONJHAR SADAR /503 /2024 () //	
17	D-BLAPL/13423/2025	SUSANTA SAMREDDY VS STATE OF ODISHA	SUBHASISH DAS VS	CHITRAKONDA /211 /2024 () //	
18	D-BLAPL/13425/2025	TARINI KANTA MISHRA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	HINDOL /299 /2024 () //	
19	D-BLAPL/13430/2025	RAMA CHANDRA KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /229 /2024 () //	
20	D-BLAPL/13439/2025	ASHIM @ RAJ NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	TIKIRI /101 /2023 () //	
21	D-BLAPL/13445/2025	TIMA @ DAITARI OJHA VS STATE OF ODISHA	HARMOHAN DHAL VS	BHADRESWAR /71 /2025 () //	AOD20250000069C202500008
22	D-BLAPL/13452/2025	BRAHMANANDA SAMAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /33 /2025 () //	
23	D-BLAPL/13454/2025	SUBASH PRADHAN	SUSMITA PATTNAIK	CHAULIAGANJA /244 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13457/2025	DUSMANTA NIAL	DHANANJAYA MUND	BHAWANIPATNA SADAR /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13462/2025	B. CHENEYA PATRA @ B. CHINEYA PATRO	ARUN KUMAR BUDHIA	CHAMAKHANDI /441 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13463/2025	KARRI SATTI BABU @ SATTI @ SATHEESH @ SATHESH KESHI @ SATHI	DEBASMITA @ SATHI SATISH @ BUJI STEPHEN	NAYAPALLI P.S. /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13480/2025	KUNI KHILLO	DIPTI RANJAN BHOKTA	POTTANGI /103 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13481/2025	PAMA @ PRAMOD PALAI	DEBASNAN DAS	AUL /88 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/13483/2025	RASMI RANJANA MAJHI @ RASMI RANJAN MAJHI	BIBEKANANDA MAHAPATRA	RAMACHANDRAPUR /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/13485/2025	AJAY BAGH @ ARJUNA BAGH	AMULYA RATNA PANDA	SEMILLIGUDA /70 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/13486/2025	SABER BISWAS	BIBEKANANDA MAHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/13490/2025	SIPU BEHERA @ TIKI	SATYABRATA DASH	BENTKAR (42 MOUZA) UPD CUTTACK /351 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/13491/2025	RAJAT KUMAR NANDA @ RINKU	BISWAJIT TRIPATHY	PIPLI /307 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/13494/2025	SAMEER @ SAMIR KUMAR PATRA	SASWAT JENA	KEONJHAR TOWN /369 /2024	
		VS	VS	()	

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35	D-BLAPL/13499/2025	STATE OF ODISHA BIKRAM SAHU VS	DEBASIS SARANGI VS	// PURUSHOTTAMPUR /446 /2021 ()	
36	D-BLAPL/13502/2025	STATE OF ODISHA P.RAGHU VS	DEBASIS SARANGI VS	// GOLANTHARA (BERHAMPUR) /145 /2025 ()	
37	D-BLAPL/13503/2025	STATE OF ODISHA RAMKESWAR RAM VS	PANKAJ KUMAR SAHOO VS	// / /0 ()	
38	D-BLAPL/13505/2025	STATE OF ODISHA PRATAP MANDAL VS	BHAGABAN SARANGI VS	// PATTAPUR (ASKA) /122 /2023 ()	AOR20220002669C202500012
39	D-BLAPL/13514/2025	STATE OF ODISHA SEJAL RAVIKUMAR SABHAYA VS	BISWA CHANDAN MOHANTY VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /38 /2024 ()	
40	D-CMAPL/18316/2025	STATE OF ODISHA PAPPURAM AGRAWAL VS	ADV. VS	// // ()	
41	D-CMAPL/18385/2025	D.M., NEW INDIA ASSURANCE CO.LTD., SAMBALPUR MANAGING COMMITTEE OF GOPINATH HIGH SCHOOL, BARSTHA SAMAL VS	SHARAN KUMAR SAMAL VS	// // ()	
42	D-CMAPL/18403/2025	STATE OF ORISSA NARAYAN DASH VS	AUROBINDA SAHOO VS	// // ()	
43	D-CMAPL/18448/2025	STATE OF ODISHA NAMITA KUMARI SAHU VS	ADV. VS	// // ()	
44	D-CMP/18247/2025	STATE OF ODISHA TAPASWINI PATEL VS	BHUBANESWAR DASH VS	// // ()	
45	D-CMP/18264/2025	ESTATE MANAGER, DULANGA COAL MINING PROJECT NTPC LTD., SUNDARGARH HASRATUN BEGUM VS	SHAIK ABDUL NAYEEM VS	// // ()	
		RAZAF ALI KHAN		//	

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46	D-CMP/18282/2025	SANTOSH AGRAWALA VS SAILA PANDA	AMIT PRASAD BOSE VS	// 0 //	
47	D-CMP/18312/2025	JAYAKRUSHNA BEHERA VS ASHOK PANDIT	RAICHARAN MOHAPATRA VS	// 0 //	
48	D-CMP/18339/2025	KAILASH @ KAILASH CHANDRA MOHARANA VS ABHIMANYU MOHARANA	BISWAJIT MAHARANA VS	// 0 //	
49	D-CMP/18425/2025	KHATIBUR RAHMAN VS DEPUTY GENERAL MANAGER EHT, CONSTRUCTION DIVISION, KEONJHAR	KISHORE KUMAR MISHRA VS	// 0 //	AOR20220001662C202500040
50	D-CMP/18452/2025	AHALYA LENKA VS BIDYADHAR LENKA	AMRUT BARAL VS	// 0 //	
51	D-CMP/18464/2025	PRANAB KISHORE MOHANTY VS NIROD KISHORE MOHANTY	BIDESH RANJAN BEHERA VS	// 0 //	
52	D-CONTC/18236/2025	PRAKASH KUMAR RATH VS VARUN GUNTUPALLI, SUPERINTENDENT OF POLICE, MAYURBHANJ	RAJJEET ROY VS	// 0 //	AOR20220001462C202500055
53	D-CONTC/18254/2025	LAXMI DANG VS ASWATHY S., I.A.S.	ADV. VS	// 0 //	
54	D-CONTC/18269/2025	DILLIP KUMAR SAHOO VS VISHAL SINGH, I.A.S.	ADV. VS	// 0 //	
55	D-CONTC/18297/2025	PANCHEI DEI VS D.SAHOO, IA AND AD, BBSR	ADV. VS	// 0 //	
56	D-CONTC/18305/2025	KAMALAKANTA RAY VS BIJAY KUMAR DASH, COMMNR., C.M.C., CUTTACK	DEBASIS PANIGRAHI VS	// 0 //	
57	D-CONTC/18318/2025	MADHUSMITA DAS	ADV.	//	

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		VS	VS	()	
58	D-CONTC/18320/2025	SHUBHA SARMA, I.A.S. BISWAJIT MOHANTY	ADV	//	AOD20250000180C202500044
		VS	VS	()	
59	D-CONTC/18322/2025	ANU GARG, A.C.S CUM PRINCIPAL SECRETARY, WATER RESOURCES DEPTT. SANJAY KUMAR KANUNGO	HEMANTA KUMAR MOHANTA	//	
		VS	VS	()	
60	D-CONTC/18323/2025	ANU GARG, I.A.S. RASHMI RANJAN NAIK	KHAGESWAR BEHERA	//	
		VS	VS	()	
61	D-CONTC/18324/2025	RADHAKANTA CHATRI, D.E.O., KALAHANDI PINAKI MOHAPATRA	ADV.	//	
		VS	VS	()	
62	D-CONTC/18332/2025	NIRANJAN BEHERA, D.E.O, JAGATSINGHPUR SHIB SANKAR BHANJA @ SIBA SANKAR BHANJA	ADV	//	AOD20240000618C202500057
		VS	VS	()	
63	D-CONTC/18352/2025	USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT. JAMUNA DIGAL	ADV.	//	
		VS	VS	()	
64	D-CONTC/18368/2025	PRANATI PATRA, DIRECTOR OF ST CUM SPECIAL SECY. TO GOVT., ST AND SC DEVELOPMENT DEPT., BBSR JHARANA RANI SARANGI	ADV.	//	
		VS	VS	()	
65	D-CONTC/18374/2025	ROOPA ROSAN SAHU, I.A.S. PRADIP KANHAR	ADV.	//	
		VS	VS	()	
66	D-CONTC/18377/2025	PRANATI PATRA, DIRECTOR OF ST CUM SPECIAL SECY. TO GOVT., ST AND SC DEVELOPMENT DEPT., BBSR CHUDAMANI DEBTA	ADV.	//	
		VS	VS	()	
67	D-CONTC/18380/2025	ASWATHY S., I.A.S. CHINMAYA KUMAR SAMAL	ADV.	//	
		VS	VS	()	
68	D-CONTC/18384/2025	ASWATHY S., I.A.S. JAYANTI JENA	ADV	//	AOD20250000498C202500006
		VS	VS	()	

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69	D-CONTC/18386/2025	KHIROD NAG, TAHASILDAR, BERHAMPUR KISHORE CHANDRA BEHERA VS	ADV VS	// // 0	AOD20250000498C202500007
70	D-CONTC/18394/2025	MRUTUNJAYA TRIPATHY, TAHASILDAR, BBSR GAYATRI BARIK VS	ADV. VS	// // 0	
71	D-CONTC/18400/2025	ASWATHY S., I.A.S. AMARESH TRIPATHY VS	ADV. VS	// // 0	
72	D-CONTC/18404/2025	ASWATHY S., I.A.S. SANJAY KUMAR MAHANTA VS	ADV. VS	// // 0	
73	D-CONTC/18410/2025	ASWATHY S., I.A.S. ATAL KISHORE MOHAPATRA VS	ADV. VS	// // 0	
74	D-CONTC/18412/2025	TAPAS KUMAR BISI, O.A.S. SANJAY KESHARI MOHAPATRA VS	ADV. VS	// // 0	
75	D-CONTC/18422/2025	MANOJ KUMAR PRADHAN, TAHASILDAR, NIMAPARA JAGANNATH BEHERA VS	ADV. VS	// // 0	
76	D-CONTC/18426/2025	SIDDHARTHA DAS, I.A.S. SADANANDA NAYAK VS	ADV VS	// // 0	AOR20220001535C202500092
77	D-CONTC/18430/2025	SUBHANKAR MOHAPATRA, COLLECTOR AND DISTRICT MAGISTRATE JAJPUR HARAPRIYA MOHAKUD VS	ADV. VS	// // 0	
78	D-CONTC/18437/2025	SIDDHARTHA DAS, I.A.S. PURNA CHANDRA SAHOO VS	ADV. VS	// // 0	
79	D-CONTC/18446/2025	ROHIT KUMAR LENKA, I.F.S. KAILASA CHANDRA BEHERA VS	ADV. VS	// // 0	
		BIRENDRA KORKURA, O.A.S.(SAG)		//	

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80	D-CONTC/18454/2025	SURENDRANATH PATTNAIK VS BINOD KUMAR ACHARYA, I.F.S.	ADV. VS	// ()	
81	D-CONTC/18466/2025	BRAHMANANDA ROUT VS ANAM CHARAN PATRA, O.A.S.	ADV. VS	// ()	
82	D-CRLA/13406/2025	SIBA BHOI @ BHASKAR SWAIN VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /65 /2025 ()	
83	D-CRLMA/13466/2025	ASHOK KUMAR PATI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	MADHUPATNA /83 /2023 ()	
84	D-CRLMC/13391/2025	KHIROD BEHERA @ BAPI VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	SAMBALPUR VIGILANCE /4 /2017 ()	AOR20220001593C202500031
85	D-CRLMC/13392/2025	DEBENDRA JAIN @ DEVENDRA JAIN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KOMNA PS /104 /2002 ()	
86	D-CRLMC/13393/2025	BHAGABAN PANDA VS STATE OF ODISHA(VIG.)	BIDESH RANJAN BEHERA VS	SAMBALPUR VIGILANCE /53 /2003 ()	
87	D-CRLMC/13401/2025	AKASH MOHANTY VS STATE OF ODISHA	BIDYADHAR MANSING VS	MAHILA P.S. BUXIBAZAR /53 /2025 ()	
88	D-CRLMC/13424/2025	DURBASHA MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KANTABANJI /462 /2024 ()	
89	D-CRLMC/13427/2025	MAMATA PATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 ()	
90	D-CRLMC/13429/2025	DASARATHA BEHERA VS STATE OF ODISHA	MANORANJAN KHATUA VS	BARI RAMACHANDRAPUR /94 /2017 ()	
91	D-CRLMC/13433/2025	ANANADA CHANDRA BEHERA	SUSANTA KUMAR TRIPATHY	BARAMBA /148 /2020	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/13434/2025	ALLADA VENKATESH	SIDHANT DWIBEDI	MATHILI /95 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/13435/2025	PRADIPTA @ PRADEEPTA NAYAK	ASHOK KUMAR BEHERA	JAJPUR ROAD /26 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/13438/2025	SUDESH SEN @ SUDESH KUMAR SEN	SUSHANTA HARICHANDAN	PURIGHAT /114 /2025	
		VS	VS	()	
		PARAMANANDA SEN		//	
95	D-CRLMC/13441/2025	SANDHYA MOHANTY	SIDDHARTH PRASAD MISHRA	/ /0	
		VS	VS	()	
		SOUMYA PRAKASH DAS		//	
96	D-CRLMC/13442/2025	SAHADEV JENA	GIRISH CHANDRA SAHU	NAUGAON /67 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/13444/2025	MITESH ROUT	MITU KUMAR BISWAL	BHANJANAGAR /15 /2016	AOD20240000430C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/13448/2025	JADAB JASOBANTA PARIDA	BIBHUTI KEJHARI BISWAL	NARASINGHPUR /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/13458/2025	JITENDRA ROUT @ JITAN KUMAR ROUT	OM SWARUP	KHUNTUNI /129 /2021	
		VS	VS	()	
		SWETASHREE NAIK		//	
100	D-CRLMC/13465/2025	K. RABINDRA PATRA	KURESH PRASAD DASH	BHANJANAGAR /31 /2008	AOR20220001390C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/13471/2025	RAGHUNATH BEHERA	AKSHAYA KUMAR SAHOO	BALIPATNA /247 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/13475/2025	BISHAL KAR	MANAS KUMAR CHAND	KINJIRKELA /102 /2024	
		VS	VS	()	

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103	D-CRLMC/13482/2025	STATE OF ODISHA BADAL BHOI @ BHUE VS	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /357 /2023 ()	AOR20250000491C202500002
104	D-CRLMC/13484/2025	STATE OF ODISHA SNIGHDHA RANI SAHOO VS	JYOTIRMAYA SAHOO VS	// /0 ()	
105	D-CRLMC/13497/2025	STATE OF ODISHA ASHISH KUMAR JENA VS	MUKESH PANDA VS	// /0 ()	
106	D-CRLMC/13504/2025	DHIRENDRA KUMAR MOHAPTRA BIPLAB KESHARI SATAPATHY VS	RAMDAS ACHARY VS	// /0 ()	
107	D-CRLMC/13519/2025	STATE OF ODISHA BABU GOCHHAYAT VS	BHARAT BHUSAN ROUSTRAY VS	// JARAPADA /391 /2023 ()	
108	D-CRLMP/13390/2025	STATE OF ODISHA SUSIL KUMAR BISWAL VS	SARADA PRASAD DASH VS	// /0 ()	
109	D-CRLMP/13399/2025	STATE OF ODISHA SUMITRA PATRA VS	DURGA PRASAD SWAIN VS	// /0 ()	
110	D-CRLMP/13421/2025	STATE OF ODISHA HAREKRUSHNA PARIDA VS	MOHAMMED FARADISH VS	// /0 ()	
111	D-CRLMP/13446/2025	STATE OF ODISHA SIDDHARTHA KUMAR MISHRA VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
112	D-CRLMP/13453/2025	STATE OF ODISHA APARAJITA PATTNAIK VS	BHASKAR CHANDRA PANDA VS	// /0 ()	
113	D-CRLMP/13474/2025	STATE OF ODISHA JARA BIBI VS D.G. OF POLICE, CUTTACK	NIKUNJA KUMAR ROUT VS	// /0 () //	

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114	D-CRLMP/13498/2025	KRUSHNAPRIYA RATH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CHANDANPUR /59 /2025 () //	AOR20220001297C202500116
115	D-CRLMP/13508/2025	MEENA KHILADI @ KHILADI MEENA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	//0 () //	
116	D-CRLREV/13394/2025	SATYA KATA VS STATE OF ODISHA	SABYASACHI MISHRA VS	TUREIKELA /68 /2020 () //	
117	D-CRLREV/13437/2025	NIRAJ RAVINDRA CHORDIA@NIRAJ CHORDIA VS REPUBLIC OF INDIA	SOUMYAJYOTI BISWAL VS	//0 () //	
118	D-CRLREV/13440/2025	PARESH JATANIA VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	//0 () //	
119	D-CRLREV/13512/2025	DHANESWAR NAYAK VS JAGANNATH SWAIN	BIBHUTI BHUSAN MISHRA VS	//0 () //	
120	D-FAO/18246/2025	JYOTIMAYI CHHAND VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// () //	
121	D-MACA/18294/2025	KSHIRABDHI PUJAHARI VS RADHESHYAM AGARAWAL	JAGABANDHU SAHU VS	// () //	
122	D-MACA/18299/2025	TULASI DAS VS ABDUL KHALEK BABAL	SURENDRA NATH KAR VS	// () //	
123	D-MACA/18393/2025	SUJIT KUMAR PRADHAN VS HRUSIKESH JENA	KAPILA CHARAN NAYAK VS	// () //	
124	D-MACA/18398/2025	D.M.,SRIRAM GENERAL INSURANCE CO. LTD.,KHURDA VS TAMBALA BEHERA	RAMDAM ALI KHAN VS	// () //	
125	D-MACA/18399/2025	RITANJALI LENKA	PRABASH CHANDRA PATTANAİK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		LIPU LENKA		//	
126	D-MACA/18409/2025	D.M.,SRIRAM GENERAL INSURANCE CO. LTD.,KHUDWA	DADAM ALI KHAN	//	
		VS	VS	0	
		SASHI BEHERA		//	
127	D-MACA/18424/2025	DASARATHI BEHERA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		HRUSIKESH JENA		//	
128	D-MATA/18238/2025	RUPALI BEHERA	RAJJEET ROY	//	AOR20220001462C202500057
		VS	VS	0	
		MANOJ KUMAR BEHERA		//	
129	D-MSA/18292/2025	HI TECH ESTATES AND PROMOTERS PVT LTD.	AFRAAZ SUHAIL	//	AOD20240000544C202500022
		VS	VS	0	
		ODISHA REAL ESTATE REGULATORY AUTHORITY		//	
130	D-RPFAM/18333/2025	ALEKHA JENA @ AMULYA	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		SUNITA BISWAL @ JENA		//	
131	D-RSA/18298/2025	SUDHIR CHANDRA GIRI	SOUMYA MISHRA	//	
		VS	VS	0	
		BINATI PRADHAN		//	
132	D-RSA/18345/2025	A.MALLESWARI	S.S.RAO (SR. ADV.)	//	
		VS	VS	0	
		ANEM LEELAPARVATI		//	
133	D-RSA/18413/2025	SULOCHANA LENKA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		BHABALAXMI MISHRA		//	
134	D-RSA/18418/2025	ARTATRANA SINGH DEO	AMIT PRASAD BOSE	//	
		VS	VS	0	
		PRASANNA KUMAR SETH		//	
135	D-RVWPET/18258/2025	SABITA RANA		//	
		VS	VS	0	
		G.M., UCO BANK HEAD OFFICE, UCO BANK ZONAL OFFICE, BBSR		//	
136	D-TRPCRL/13405/2025	SUKANTI SENAPATI	AJAYA KUMAR BARIK		SAHADEV KHUNTA /105 /2021
		VS	VS	0	

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137	D-TRPCRL/13500/2025	STATE OF ODISHA NANDITA RAI VS	SAILABALA JENA VS	// //0 ()	
138	D-WA/18239/2025	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500223
139	D-WA/18302/2025	DAYANIDHI MISHRA ARPAN KUMAR PUJHARI VS	MANOJ KUMAR MOHANTY VS	// // ()	
140	D-WA/18361/2025	STATE OF ODISHA RADHAMOHAN DAS VS	SATYABADI MANTRY VS	// // ()	
141	D-WA/18370/2025	COMMISSIONER OF CONSOLIDATION,ODISHA,CUTTACK SUKANTI JENA VS	LALATENDU SAMANTARAY VS	// // ()	
142	D-WA/18428/2025	BIKALA BARIK STATE OF ODISHA VS	JATESWAR NAYAK,A.G.A VS	// // ()	LOD20240000200C202500225
143	D-WA/18436/2025	PURNA CHANDRA DALAI DRIMES UNIVERSITY, CUTTACK VS	TANMAY MISHRA VS	// // ()	
144	D-WA/18443/2025	CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM DLC,CUTTACK MALATI BHOI VS	SURYAKANTA DASH VS	// // ()	
145	D-WA/18450/2025	STATE OF ODISHA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()	LOD20240000172C202500223
146	D-WA/18456/2025	MANORANJAN SAHOO STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A VS	// // ()	LOD20240000194C202500224
147	D-WP(C)/18230/2025 WP(C)/12292/2025	BIDYADHAR MAHARANA BRAJAKISHORE DAS VS STATE OF ODISHA	AMLAN MOHANTY VS	// // () //	

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148	D-WP(C)/18231/2025 WP(C)/12241/2025	MAA DURGA SELF HELP GROUP (SHG), BALASORE VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	// 0 //	
149	D-WP(C)/18232/2025	PARAMESWAR SEN VS STATE OF ODISHA	MANOJ PANIGRAHI VS STATE OF ODISHA	// 0 //	AOR20220001665C202500037
150	D-WP(C)/18233/2025	CHANDRA SEKHAR PATTANAIAK VS THE REGIONAL PROVIDENT FUND COMMISSIONER	DEEPAK KUMAR PANI VS THE REGIONAL PROVIDENT FUND COMMISSIONER	// 0 //	AOR20220001490C202500006
151	D-WP(C)/18234/2025	TARAKESWAR PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS STATE OF ODISHA	// 0 //	AOR20220001600C202500053
152	D-WP(C)/18235/2025	KABITA NAHAK VS STATE OF ODISHA	SWAPNIL ROY VS STATE OF ODISHA	// 0 //	AOR20220001600C202500054
153	D-WP(C)/18237/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS STATE OF ODISHA	// 0 //	AOR20220001600C202500055
154	D-WP(C)/18240/2025	M/S LIFELINE MULTI VENTURES PVT. LTD., BBSR VS STATE OF ODISHA	JAYDEEP PAL VS STATE OF ODISHA	// 0 //	
155	D-WP(C)/18241/2025	SYAM MAJHI VS STATE OF ODISHA	LAKSHMAN MISHRA VS STATE OF ODISHA	// 0 //	
156	D-WP(C)/18242/2025	UNION OF INDIA VS ASWINI KUMAR PRADHAN	SOUBHAGYA CHANDRA DEV DASH VS ASWINI KUMAR PRADHAN	// 0 //	
157	D-WP(C)/18243/2025 WP(C)/12200/2025	M/S.DEBNAR CORPSOL PVT. LTD, BBSR VS STATE OF ODISHA	PRATIK NAYAK VS STATE OF ODISHA	// 0 //	
158	D-WP(C)/18244/2025	MANOJ KUMAR MISHRA VS STATE OF ODISHA	DEBASIS ROUT VS STATE OF ODISHA	// 0 //	
159	D-WP(C)/18245/2025	CHITTARANJAN MANADHATA	DEBASIS ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/18248/2025	SONALI SWAIN	MOHIT AGARWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/18249/2025	SAYAD MOHAMMAD ALI	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/18250/2025	SUMANTA KUMAR SWAIN	GOKHA BEHERA	//	
		VS	VS	0	
		STATE BANK OF INDIA, BANKI BRANCH, CUTTACK		//	
163	D-WP(C)/18251/2025	PRADIPTA KUMAR SAHOO	KRUSHNA CHANDRA DASH	//	
	WP(C)/12247/2025	VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/18252/2025	PUSPANJALI ROULA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
165	D-WP(C)/18253/2025	ASTAMI MAJHIASETH	TRILOCHAN NANDA	//	
	WP(C)/12314/2025	VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/18255/2025	BIPIN BIHARI FARIKAR	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/18256/2025	RADHANATH PADHY	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/18257/2025	ASHWINI KUMURA	RAJJEET ROY	//	AOR20220001462C202500056
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/18259/2025	MAHENDRA KUMAR MALLICK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/18260/2025	BINITA SAHOO	MANOJ PANIGRAHI	//	AOR20220001665C202500036
		VS	VS	0	

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171	D-WP(C)/18261/2025	STATE OF ODISHA RABINDRA NATH SAHU VS	SHARMISTHA SAMAL VS	// // 0	
172	D-WP(C)/18262/2025	STATE OF ORISSA BRUSA KETU SAHU VS	SHARMISTHA SAMAL VS	// // 0	
173	D-WP(C)/18263/2025	STATE OF ODISHA JAYANTI NAYAK VS	PRAVASH CHANDRA MAHAPATRA VS	// // 0	AOR20240001111C202500007
174	D-WP(C)/18265/2025	STATE OF ODISHA NILOFAR JAHAN VS	BISWARANJAN DALAI VS	// // 0	AOR20220003722C202500069
175	D-WP(C)/18266/2025	STATE OF ODISHA RAGHUNATH PANDA VS	SHARMISTHA SAMAL VS	// // 0	
176	D-WP(C)/18267/2025	STATE OF ODISHA CHATRUBHUJA PRADHAN VS	SHARMISTHA SAMAL VS	// // 0	
177	D-WP(C)/18268/2025	STATE OF ODISHA SATYA RANJAN RATH VS	SHARMISTHA SAMAL VS	// // 0	
178	D-WP(C)/18270/2025	STATE OF ODISHA TRIPURARI KAR VS	SHARMISTHA SAMAL VS	// // 0	
179	D-WP(C)/18271/2025	STATE OF ORISSA BRAJABANDHU DAS VS	SHARMISTHA SAMAL VS	// // 0	
180	D-WP(C)/18272/2025	STATE OF ODISHA DURGA PRASAD TRIPATHY VS	SHARMISTHA SAMAL VS	// // 0	
181	D-WP(C)/18273/2025	STATE OF ORISSA ASHOK KUMAR SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //	

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182	D-WP(C)/18274/2025	ARUN KUMAR PANDA VS THE MANAGING DIRECTOR ODISHA STATE SEEDS CORPORATION LTD	AKSHAYA KUMAR MOHAPATRA VS SEEDS CORPORATION LTD	// 0 //	
183	D-WP(C)/18275/2025	TRIPURARI NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/18276/2025 WP(C)/12278/2025	NATABAR SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/18277/2025	SAROJ KUMAR MAHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/18278/2025	MANORANJAN MOHANTY VS STATE OF ORISSA	SHARMISTHA SAMAL VS STATE OF ORISSA	// 0 //	
187	D-WP(C)/18279/2025	GIRIDHARI PATRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS STATE OF ORISSA	// 0 //	
188	D-WP(C)/18280/2025	SARAT KUMAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/18281/2025	PUSPA MANJARI DEI VS STATE OF ODISHA	SHARMISTHA SAMAL VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/18283/2025	GAGAN KUMAR KHADANGA VS STATE OF ODISHA	AMITABH MISHRA VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/18284/2025	ALAKA BOHIDAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/18285/2025	DILIP RANJAN NAYAK VS HIMADRI NANDINI SWAIN	SURYA PRATAP DEO VS HIMADRI NANDINI SWAIN	// 0 //	
193	D-WP(C)/18286/2025	KARUNA SA	SHARMISTHA SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/18287/2025	SMUTI KUMARI MALI	TAPAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/18288/2025	M/S JSW STEEL LIMITED, KEONJHAR	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-WP(C)/18289/2025	UMASHANKAR DAS	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/18290/2025	SNEHALATA PRUSTY	PRANAB RANJAN CHHATOI	//	
	WP(C)/12300/2025	VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/18291/2025	DHRUBA CHARAN PRADHAN	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/18293/2025	SANATAN ROUT	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/18295/2025	DAMODAR NANDA	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/18296/2025	PRAVABATI PATI	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/18300/2025	MAHANI SUTAR	DEBENDRA KUMAR DHAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/18301/2025	RUNUBALA GHADEI	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		THE REGISTRAR, DISTRICT AND SESSION COURT OF CUTTACK, CUTTACK		//	
204	D-WP(C)/18303/2025	DANARA MAJHI	DHANANJAYA MUND	//	
		VS	VS	0	

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205	D-WP(C)/18304/2025	STATE OF ODISHA HIRALAL MOHANTA VS	GOPINATH MISHRA VS	// // ()	
206	D-WP(C)/18306/2025	STATE OF ODISHA M/S BIRAJA CABLE NETWORK, JAIPUR VS	DEBENDRA NATH SAMAL VS	// // ()	
207	D-WP(C)/18307/2025	STATE OF ODISHA RAMESH CHANDRA PADHI VS	SANGRAM JENA VS	// // ()	
208	D-WP(C)/18308/2025	STATE OF ODISHA RAJENDRA KUMAR DUBEY VS	SONITA BISWAL VS	// // ()	
209	D-WP(C)/18309/2025	UNION OF INDIA PRAMILA NAYAK @ BISWAL VS	KUMARBAR NAYAK VS	// // ()	AOR20220003697C202500006
210	D-WP(C)/18310/2025	STATE OF ODISHA MAMATA SAMAL VS	SONITA BISWAL VS	// // ()	
211	D-WP(C)/18311/2025	STATE OF ODISHA PRAMILA NAYAK @ BISWAL VS	KUMARBAR NAYAK VS	// // ()	AOR20220003697C202500007
212	D-WP(C)/18313/2025	STATE OF ODISHA SAI SUVANKAR NANDA VS	MAMATA MISHRA VS	// // ()	
213	D-WP(C)/18314/2025	NARAHARI ROUT PURUSOTTAM PRADHAN VS	MANAS RANJAN KHATUA VS	// // ()	
214	D-WP(C)/18315/2025	STATE OF ODISHA HARIHAR BEHERA VS	BISHNU CHARAN SAHU VS	// // ()	
215	D-WP(C)/18317/2025	STATE OF ODISHA BADI AREYA RAO VS	ADYASIDHI MISHRA VS	// // ()	

DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, ODISHA POLICE HEADQUARTERS, CUTTACK

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216	D-WP(C)/18319/2025	PRADEEP KUMAR NANDY VS COMMISSIONER OF CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// ()	
217	D-WP(C)/18321/2025	SWARNALATA DAS VS COMMISSIONER CONSOLIDATION BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// ()	
218	D-WP(C)/18325/2025	M/S. WEIGHTRACK INDIA PRIVATE LIMITED VS CHIEF COMMISSIONER, CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// ()	AOR20220001523C202500052
219	D-WP(C)/18326/2025	PRANATI DEBI @ DEVI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	AOD20250000180C202500045
220	D-WP(C)/18327/2025	M/S. GOPAL KRISHNA CASHEW PROCESSING UNIT, VS AUTHORIZED OFFICER, AXIS BANK LTD., LOAN CENTRE, BAPUJI NAGAR BRANCH, BBSR	HRIPIRANANDA SAHU VS	// ()	
221	D-WP(C)/18328/2025	DR.BIPRA CHARAN MOHAKUDA VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// ()	
222	D-WP(C)/18329/2025	SANTOSH NAYAK VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// ()	
223	D-WP(C)/18330/2025	SUVENDU MISHRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()	
224	D-WP(C)/18331/2025	DEEPAK KUMAR MISHRA VS ORISSA STAFF SELECTION COMMISSION, BBSR	BISWABIHARI MOHANTY VS	// ()	
225	D-WP(C)/18334/2025	RAMANATH ACHARYA VS THE COLLECTOR, CUTTACK	VS VS	// ()	
226	D-WP(C)/18335/2025	BHARAT CHANDRA GARTIA VS THE COMMISSIONER CUM SECRETARY , HIGHER EDUCATION DEPARTMENT	SANDHYARANI PANI VS	// ()	AOR20230000010C202500018
227	D-WP(C)/18336/2025	KABITA NAYAK	BRUNDABAN ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/18337/2025	M/S.SOCIETY FOR ENVIROMENTAL PROMOTION AND PRESERVA	ANVISH BERRERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/18338/2025	GOKULANANDA PATEL	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA, BBSR		//	
230	D-WP(C)/18340/2025	SARBESWAR SAMAL	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
231	D-WP(C)/18341/2025	NITYANANDA PUTHAL	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/18342/2025	SUKADEV DAS	RAMAKRISHNA NAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/18343/2025	KHIRODINI SINGH	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA, BBSR		//	
234	D-WP(C)/18344/2025	KESHAB CHANDRA PATEL	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA, BBSR		//	
235	D-WP(C)/18346/2025	M/S GANESH RICE MILL	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/18347/2025	LALA DEBASIS RAY	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/18348/2025	RAMNARAYAN MISHRA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500041
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/18349/2025	NANDALAL PATEL	BHABA RANJAN KAR	//	
		VS	VS	0	

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239	D-WP(C)/18350/2025	GOVT. OF ORISSA, BBSR MAHENDRA PATEL VS	BHABA RANJAN KAR VS	// // 0	
240	D-WP(C)/18351/2025	GOVT. OF ORISSA, BBSR RITARANI MUDULI VS	SUKANTA KUMAR DALAI VS	// // 0	
241	D-WP(C)/18353/2025	STATE OF ORISSA RATNAKAR DAS VS	SATYAJIT SAMAL VS	// // 0	
242	D-WP(C)/18354/2025	STATE OF ODISHA RAGHUNATH PATEL VS	BHABA RANJAN KAR VS	// // 0	
243	D-WP(C)/18355/2025	GOVT. OF ORISSA, BBSR NAKUL CHARAN SAHOO VS	BIREN SANKAR TRIPATHY VS	// // 0	
244	D-WP(C)/18356/2025	STATE OF ODISHA BAIJAYANTA KUMAR PADHI VS	SUKANTA KUMAR DALAI VS	// // 0	
245	D-WP(C)/18357/2025	STATE OF ODISHA DINABANDHU NAIK VS	BHABA RANJAN KAR VS	// // 0	
246	D-WP(C)/18358/2025	GOVT. OF ODISHA, BBSR SAROJINI BARIHA VS	BHABA RANJAN KAR VS	// // 0	
247	D-WP(C)/18359/2025	GOVT. OF ORISSA, BBSR GOUTAM CHARAN DAS VS	BIJAYANANDA DASH VS	// // 0	
248	D-WP(C)/18360/2025	BISWADARSINI DAS DIBYA LOCHAN NAIK VS	BHABA RANJAN KAR VS	// // 0	
249	D-WP(C)/18362/2025	GOVT OF ORISSA RADHANATH MOHANT VS	PRAFULLA CHANDRA ACHARYA VS	// // 0	
		STATE OF ORISSA		//	

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250	D-WP(C)/18363/2025	PURNA CHANDRA PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS VS	// () //	
251	D-WP(C)/18364/2025	PRABODHA KUMAR SAMAL VS STATE OF ODISHA	SANGRAM JENA VS VS	// () //	
252	D-WP(C)/18365/2025	DUKHURAM PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS VS	// () //	
253	D-WP(C)/18366/2025	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS VS	// () //	
254	D-WP(C)/18367/2025	PARAKHITA PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS VS	// () //	
255	D-WP(C)/18369/2025	M/S K.K. AND SONS VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS VS	// () //	AOR20220001657C202500042
256	D-WP(C)/18371/2025	SABITA MALLIK VS COLLECTOR, JAJPUR	KANANBALA ROY CHOUDHURY VS VS	// () //	AOR20220001523C202500053
257	D-WP(C)/18372/2025	BHUSAN POWER AND STEEL LIMITED VS UNION OF INDIA	ADHIRAJ MOHANTY VS VS	// () //	AOD20240000078C202500002
258	D-WP(C)/18373/2025	DHIRENDRA BISWAL VS BOARD OF SECONDARY EDUCATION , ODISHA	ADITYA MISHRA VS VS	// () //	
259	D-WP(C)/18375/2025	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS VS	// () //	
260	D-WP(C)/18376/2025	AKSHYA KUMAR PANDA VS STATE OF ODISHA	ROMEET PANIGRAHI VS VS	// () //	
261	D-WP(C)/18378/2025	SANJAYA KUMAR MOHAPATRA	RAGHUNATH DASMOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/18379/2025	TULABATI PATEL	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA, BBSR		//	
263	D-WP(C)/18381/2025	PRAMODA CHANDRA PATTANAİK	ROMEET PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/18382/2025	KAMAL LOCHAN NAIK	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA, BBSR		//	
265	D-WP(C)/18383/2025	NARAYAN MANDAL	DR.PATANJALI TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/18387/2025	BAIDEHI NAIK	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA, BBSR		//	
267	D-WP(C)/18388/2025	PANDAB MALLICK	MD. GOLAM MADANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/18389/2025	M/S P.K. BEHURA AND CO INFRA PVT LTD	ISHWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/18390/2025	SWARUPA NAYAK	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/18391/2025	AJIT KUMAR MALLIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/18392/2025	SUKAMANI KISHAN	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA, BBSR		//	
272	D-WP(C)/18395/2025	RATAN MODI	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/18396/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA MOHAMMAD MUSTAKIM RAZA VS	SUBHRANSU BHUSAN MOHANTY VS	// 0	
274	D-WP(C)/18397/2025	CHIEF VIGILANCE OFFICER, VIGILANCE DEPT., MAHARASTRA ANTARYAMI BALIARSINGH VS	DR.SIMANCHALLA RANJIT VS	// 0	
275	D-WP(C)/18401/2025	STATE OF ODISHA BADRI NARAYAN SAMANTARAY VS	ASHUTOSH DAS VS	// 0	
276	D-WP(C)/18402/2025	STATE OF ODISHA ANJALI TRIPATHY VS	SANTOSH KUMAR DASH VS	// 0	
277	D-WP(C)/18405/2025	STATE OF ODISHA SATYENDRANATH PRAHARAJ VS	JNYANANANDA PANDA VS	// 0	
278	D-WP(C)/18406/2025	STATE OF ODISHA PRAFULLA KUMAR KAR VS	LAXMIKANTA MOHANTY VS	// 0	
279	D-WP(C)/18407/2025	STATE OF ODISHA DURGA PRASAD DAS VS	ANINDYA KUMAR MISHRA VS	// 0	
280	D-WP(C)/18408/2025	THE COMMISSIONER OF ENDOWMENT, ODISHA, BBSR SAKUNTALA MOHAPATRA VS	LAXMIKANTA MOHANTY VS	// 0	
281	D-WP(C)/18411/2025	STATE OF ODISHA SUKANTI MOHANTY VS	LAXMIKANTA MOHANTY VS	// 0	
282	D-WP(C)/18414/2025	STATE OF ODISHA GIRINDRA NARAYAN GHOSH VS	KAJAL SAHOO VS	// 0	AOR20220001613C202500007
283	D-WP(C)/18415/2025	PRINCIPAL COMMISSIONER GST AND CX GANESWAR SATAPATHY VS	TARANANDA PATTANAYAK VS	// 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :02/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/18416/2025	SWAYAMPRAKHA MAHILA MAHASANGHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	AOR20220001662C202500039
285	D-WP(C)/18417/2025	BANSIDHAR NAIK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
286	D-WP(C)/18419/2025	DR.NEELAMADHAB DASH VS STATE OF ODISHA	TARANANDA PATTANAYAK VS	// 0 //	
287	D-WP(C)/18420/2025	NITYANANDA JENA VS ADDITIONAL SECY TO GOVT. LAW DEPT, BBSR	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
288	D-WP(C)/18421/2025	MAMATA SAMAL VS RAILWAY CLAIM TRIBUNAL THROUGH MEMBER JUDICIAL, BHUBANESWAR	AKSHAYA KUMAR NAYAK VS	// 0 //	
289	D-WP(C)/18423/2025	MANAS RANJAN DINDA VS STATE OF ODISHA	ABHIMANYU PARIDA VS	// 0 //	
290	D-WP(C)/18427/2025	PINAK ROUT VS INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK	SANKET KANUNGO VS	// 0 //	
291	D-WP(C)/18429/2025	ABHAYA KUMAR DAS VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
292	D-WP(C)/18431/2025	DAMBARU POLAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
293	D-WP(C)/18432/2025	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
294	D-WP(C)/18433/2025	MAA SANTOSHI WSHG, PATAPUR, JAJPUR VS STATE OF ODISHA	BINI MISHRA VS	// 0 //	
295	D-WP(C)/18434/2025	M/S. PERNOD RICARD INDIA (P) LTD., NEW DELHI	PAMI RATH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/18435/2025	RANKAMANI PRADHAN	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/18438/2025	JENAMANI KARTA	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/18439/2025	SHAHEEN ALI	PRANAB KUMAR GHOSE	//	
		VS	VS	()	
		STATE OF ORISSA		//	
299	D-WP(C)/18440/2025	HARIHAR GHUGHAR	SUNIL KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/18441/2025	SUBASINI NATH	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/18442/2025	ITISMITA SAHOO	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202500020
		VS	VS	()	
		ABHIJIT SAHOO		//	
302	D-WP(C)/18444/2025	LALATENDU MOHAPATRA	SUNIL KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/18445/2025	SANTOSHINI MOHAPATRA	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/18447/2025	ABHIMANYU PRADHAN	SUNIL KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/18449/2025	SANTOSH KUMAR PADHY	TANMAY MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/18451/2025	M/S RUNGTA MINES LIMITED	RASHMI RANJAN SWAIN	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/18455/2025	SUB REGISTRAR , BONAI KALACHANDA RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //	
308	D-WP(C)/18457/2025	M/S FEEGRADE AND COMPANY PRIVATE LIMITED VS SUB REGISTRAR , BONAI	RASHMI RANJAN SWAIN VS	// 0 //	
309	D-WP(C)/18458/2025	ODISHA GRAMYA BANK, GANDAMUNDA, BBSR VS PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	TUNA SAHU VS	// 0 //	
310	D-WP(C)/18459/2025	ROHIT KUMAR PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
311	D-WP(C)/18460/2025	M/S BONAI INDUSTRIAL COMPANY LIMITED VS SUB REGISTRAR , BONAI	RASHMI RANJAN SWAIN VS	// 0 //	
312	D-WP(C)/18462/2025	ODISHA GRAMYA BANK, GANDAMUNDA, BBSR VS PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	TUNA SAHU VS	// 0 //	
313	D-WP(C)/18463/2025	UDDHAB PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
314	D-WP(C)/18465/2025	M/S RUNGTA MINES LIMITED VS SUB REGISTRAR , BONAI	RASHMI RANJAN SWAIN VS	// 0 //	
315	D-WP(C)/18467/2025	PUSPALATA MISHRA VS THE SETTLEMENT OFFICER, CUTTACK-PURI	BIGYAN KUMAR SHARMA VS MAJOR SETTLEMENT, CUTTACK	// 0 //	
316	D-WP(C)/18468/2025	DILLIP KUMAR BADHAI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
317	D-WP(C)/18469/2025	JAYARAM SETHI VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/18470/2025	BIJAYA KUMAR TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// () //	
319	D-WP(C)/18471/2025	KALI CHARAN SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// () //	
320	D-WP(C)/18472/2025	RUDRANARAYAN DAS VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// () //	
321	D-WP(C)/18473/2025	DASARATHI NAYAK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //	
322	D-WP(C)/18474/2025	SHAKUNTALA JENA VS HIMANSU SEKHAR JENA	SUDHANSU SEKHAR JENA VS	// () //	
323	D-WP(C)/18475/2025	SISIR KUMAR SABAT VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// () //	
324	D-WP(C)/18476/2025	NANDA KISHROE SETHI VS STATE OF ODISHA	HARA PRASAD RATH VS	// () //	
325	D-WP(C)/18477/2025	LAXMAN JENA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// () //	
326	D-WP(C)/18478/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// () //	
327	D-WPCRL/13409/2025	NAMITA ROUL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 () //	
328	D-ABLAPL/13395/2025 ABLAPL/5113/2025	CHITTARANJAN DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// () //	BHADRAK TOWN /239 /2025
329	D-ABLAPL/13397/2025	SANJULATA MISHRA	GOKHA BEHERA		BARAMBA /284 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/13402/2025	P.SIMADRI REDDY	JYOTIRMAYA SAHOO	CHAMAKHANDI /177 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/13404/2025	BUTU PRADHAN @ GURU CHARAN PRADHAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/13407/2025	KRUTTIBAS MALLIK	ASHOK KUMAR SAHOO	MARSHAGHAI /124 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/13408/2025	LINGARAJ PRADHAN	RAMESH CHANDRA BHOI	CUTTACK SADAR /341 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/13411/2025	ISHAK ALLI	AJIT KUMAR SAHOO	KHURDA SADAR /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/13414/2025	DAYANIDHI SAHU	PRATYUSHA NAIDU	TUSRA /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/13417/2025	AJIT NAG	ARIJEET MISHRA	JEYPORE TOWN /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/13426/2025	KOUSHIK MEHER	BIKRAM CHANDRA GHADEI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/13428/2025	DASARATHI NAYAK	BIKRAM CHANDRA GHADEI	BODEN /32 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/13431/2025	BHAGABAT SAHU	JUGALA KISHORE PANDA	SUBALAYA /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/13432/2025	SHUSANTA DEHURY @ SUSHANTA DEHURI	JUGALA KISHORE PANDA	MANAMUNDA /14 /2017	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/13436/2025	STATE OF ODISHA SUNIL MAHAKUD VS	SANGRAM KESHARI ROUT VS	// HARABHANGA /46 /2025 ()	
342	D-ABLAPL/13443/2025	STATE OF ODISHA NAROTTAM SWAIN VS	BISWORANJAN SWAIN VS	// RAJKANIKA /261 /2025 ()	
343	D-ABLAPL/13447/2025	STATE OF ODISHA BIPLAB RABISHANKAR SAHOO VS	SAPAN KUMAR LENKA VS	// BALUGAON P.S. /123 /2025 ()	
344	D-ABLAPL/13449/2025	STATE OF ODISHA JAYANTI GOCHHI VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /195 /2023 ()	
345	D-ABLAPL/13450/2025	STATE OF ODISHA SARAT CHANDRA BHUKTA VS	DHANANJAYA MUND VS	// ATHAMALLIK /101 /2025 ()	
346	D-ABLAPL/13451/2025	STATE OF ODISHA RAHUL GOCHHI VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /195 /2023 ()	
347	D-ABLAPL/13455/2025	STATE OF ODISHA PRASANTA DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /81 /2025 ()	
348	D-ABLAPL/13456/2025	STATE OF ODISHA KIRAN KUMAR BEHERA VS	AMITAV TRIPATHY VS	// ITAMATI /139 /2025 ()	
349	D-ABLAPL/13459/2025	STATE OF ODISHA BICHITRA JENA VS	LALITENDU BHUYAN VS	// GHASIPURA /150 /2025 ()	
350	D-ABLAPL/13460/2025	STATE OF ODISHA ANIL SAHOO VS	BIRAJA PRASAD NANDA VS	// BARKOTE /79 /2025 ()	
351	D-ABLAPL/13461/2025	STATE OF ODISHA NIROJ KUMAR JENA @ BINTUN JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	// GHASIPURA /150 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/13464/2025	SK. RAHMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /299 /2025 () //	
353	D-ABLAPL/13467/2025	NISHIKANTA GHADEI @ KATHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /309 /2024 () //	
354	D-ABLAPL/13468/2025	NIRANJAN NAYAK VS STATE OF ODISHA	DEBI PRASAD RAYCHAUDHURY VS	NISCHINTAKOILI /58 /2025 () //	
355	D-ABLAPL/13469/2025	DEEPAK BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BALANGA /64 /2025 () //	
356	D-ABLAPL/13470/2025	BIKRAM KUMAR SUNDARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /95 /2025 () //	
357	D-ABLAPL/13472/2025	BIKRAMADITYA RAYAGURU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /245 /2025 () //	
358	D-ABLAPL/13473/2025	DEEPAK NAYAK VS STATE OF ODISHA	DEBI PRASAD RAYCHAUDHURY VS	NISCHINTAKOILI /58 /2025 () //	
359	D-ABLAPL/13476/2025	JAYANTA KUMAR PANDA VS STATE OF ODISHA	PRABHAV BEHERA VS	Maitri Vihar PS /120 /2025 () //	
360	D-ABLAPL/13477/2025	SK.GOLAM AZAD VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /99 /2025 () //	
361	D-ABLAPL/13478/2025	BIKRAM KESHARI PANDA VS STATE OF ODISHA	PRABHAV BEHERA VS	Maitri Vihar PS /120 /2025 () //	
362	D-ABLAPL/13479/2025	SUBRAT KUMAR ROUT VS STATE OF ODISHA	BHARATI DASH VS	/ /0 () //	
363	D-ABLAPL/13487/2025	PRASANTA KUMAR MOHARANA	SANGRAMJIT PANDA	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-ABLAPL/13488/2025	STATE OF ODISHA DINABANDHU SINGH	SMRUTI RANJAN RAO	// BANTALA /73 /2025	
		VS	VS	()	
365	D-ABLAPL/13489/2025	STATE OF ODISHA HAKIM MAHAMMAD	SUSANTA KUMAR BARAL	// ATHGARH /9 /2025	AOR20220001297C202500115
		VS	VS	()	
366	D-ABLAPL/13492/2025	STATE OF ODISHA GOPAL NAIK	JNYANANANDA PANDA	// JAIPATNA /83 /2025	
		VS	VS	()	
367	D-ABLAPL/13493/2025	STATE OF ODISHA BANDANA BARIK @ VANDANA BARIK	RAMESH CHANDRA SWAIN	// JAGATSINGPUR /290 /2025	
		VS	VS	()	
368	D-ABLAPL/13495/2025	STATE OF ODISHA BABUNA MOHANTY @ RAKESH MOHANTY	BHAKTA BHUSHAN BARIK	// DHAULI PS /79 /2025	
		VS	VS	()	
369	D-ABLAPL/13496/2025	STATE OF ODISHA BIJAY KESHARI SAHOO	GOPINATH MISHRA	// JODAPADAR /76 /2025	
		VS	VS	()	
370	D-ABLAPL/13501/2025	STATE OF ODISHA RAJESH DAS	BHABANI SANKAR DAS	// / /0	
		VS	VS	()	
371	D-ABLAPL/13506/2025	STATE OF ODISHA BISWAJIT PANDA	RABINDRA NATH PRUSTY	// BAIDESWAR /74 /2025	
		VS	VS	()	
372	D-ABLAPL/13507/2025	STATE OF ODISHA BIKRAM SWAIN	BHOLANATH SAHA	// JAGATPUR /270 /2025	
		VS	VS	()	
373	D-ABLAPL/13509/2025	STATE OF ODISHA PABITRA MOHAN NAYAK	SANJAY KUMAR DAS	// JAGATSINGPUR /290 /2025	
		VS	VS	()	
374	D-ABLAPL/13510/2025	STATE OF ODISHA OM PRAKASH BARIK	BHABANI SANKAR MISHRA	// NAYAPALLI P.S. /103 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/13511/2025	STATE OF ODISHA RAJU @ KANHU MAHARANA VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA /78 /2025 ()	
376	D-ABLAPL/13513/2025	STATE OF ODISHA SUNIL KUMAR SAHU VS	SK. ZAFARULLA VS	// GHANTAPADA /50 /2023 ()	
377	D-ABLAPL/13515/2025	STATE OF ODISHA PUCHU SAHA @ PUCHU SHAHA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /171 /2025 ()	
378	D-ABLAPL/13516/2025	STATE OF ODISHA NIKHIL BEHERA VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /22 /2025 ()	
379	D-ABLAPL/13517/2025	STATE OF ODISHA RANJIT BERA VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /21 /2025 ()	
380	D-ABLAPL/13518/2025	STATE OF ODISHA SIDHESWAR MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// FATEGARH /115 /2025 () //	

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MISC CASES FILED on :02/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/13405/2025 TRPCRL/ /	SUKANTI SENAPATI MP	AJAYA KUMAR BARIK	39/2025
2	D-TRPCRL/13500/2025 TRPCRL/ /	NANDITA RAI MP	SAILABALA JENA	40/2025
3	D-MSA/18292/2025 MSA/ /	HI TECH ESTATES AND PROMOTERS PVT MP	ABRAAZ SUHAIL	43/2025
4	D-LAA/3613/2025 LAA/2/2025	PRAHALLAD HARIJAN MP	GAJENDRANATH ROUT	117/2025
5	D-JCRLA/6124/2024 JCRLA/28/2024	BALIA @ BALARAM SAHU MP	MS. BINAPANI TRIPATHY (AMICUS CURIAE)	119/2025
6	D-JCRLA/135/2023 JCRLA/135/2023	JAYIRA@JAYURU NAIK MP	MR.LALITENDU BHUYAN, SAROJ KUMAR ROUTRAY	120/2025
7	D-JCRLA/135/2023 JCRLA/135/2023	JAYIRA@JAYURU NAIK MP	MR.LALITENDU BHUYAN, SAROJ KUMAR ROUTRAY	121/2025
8	D-CONTC/12329/2024 CONTC/1990/2024	BIJOY KUMAR MOHAPATRA MP	M/S PRASANTA KU.MISHRA	178/2025
9	D-CONTC/47418/2024 CONTC/7696/2024	GANGOTREE SOCIAL ORGANIZATION, BBSR MP	CHIDANANDA SAHOO , P.R.BHUYAN	179/2025
10	D-CONTC/45217/2024 CONTC/7704/2024	BHARAT CHANDRA SHYANTI MP		180/2025
11	D-RVWPET/4419/2025 RVWPET/36/2025	DR. PRASANTA KUMAR MOHANTY MP		199/2025
12	D-RVWPET/5048/2025 RVWPET/43/2025	GENERAL MANAGER, UPPER INDRAVATI MP	ROHITH KUMAR KUNJURGO	200/2025
13	D-RPFAM/18333/2025 RPFAM/ /	ALEKHA JENA @ AMULYA MP	ANJAN KUMAR BISWAL	208/2025
14	D-CMAPL/18385/2025 CMAPL/ /	MANAGING COMMITTEE OF GOPINATH MP	SHARAD KOLA BARIANI	252/2025
15	D-CMAPL/18403/2025 CMAPL/ /	NARAYAN DASH MP	AUROBINDA SAHOO	253/2025
16	D-CMAPL/18448/2025 CMAPL/ /	NAMITA KUMARI SAHU MP	ADV.	254/2025
17	D-MATA/18238/2025 MATA/ /	RUPALI BEHERA MP	RAJJEET ROY	263/2025
18	D-MATA/18238/2025 MATA/ /	RUPALI BEHERA MP	RAJJEET ROY	264/2025
19	D-MATA/43800/2024 MATA/393/2024	KRUSHNA CHANDRA TRIPATHY MP	JASHOBANTA DASH	265/2025
20	D-CRLREV/13394/2025 CRLREV/ /	SATYA KATA MP	SABYASACHI MISHRA	373/2025
21	D-CRLREV/13394/2025 CRLREV/ /	SATYA KATA MP	SABYASACHI MISHRA	374/2025
22	D-CRLREV/10842/2025 CRLREV/236/2025	JYOSHNARANI PANDA MP	BIPIN KUMAR CHOUDHURY	375/2025
23	D-CRLREV/13437/2025 CRLREV/ /	NIRAJ RAVINDRA CHORDIA@NIRAJ CHO MP	DIAMYAJYOTI BISWAL	376/2025
24	D-CRLREV/13440/2025 CRLREV/ /	PARESH JATANIA MP	NILA MADHAB PRAHARAJ	377/2025
25	D-CRLREV/13440/2025 CRLREV/ /	PARESH JATANIA MP	NILA MADHAB PRAHARAJ	378/2025
26	D-CRLREV/25452/2024	SUBRAT KUMAR PANDA	PRATYUSHA NAIDU	

	CRLREV/456/2024	MP		379/2025
27	D-CRLREV/13512/2025	DHANESWAR NAYAK	BIBHUTI BHUSAN MISHRA	
	CRLREV/ /	MP		380/2025
28	D-FAO/13660/2025	D.M, M/S.ORIENTAL INSURANCE CO. LTD	PRAMOD KUMAR TRIPATHY	
	FAO/ /	MP		388/2025
29	D-BLAPL/11101/2025	LEKHARCHAN ROHIDAS	PRAMOD RANJAN BEHERA	
	BLAPL/4078/2025	MP		520/2025
30	D-BLAPL/30662/2024	RANDHIR KUMAR TIWARI		
	BLAPL/10605/2024	MP		521/2025
31	D-BLAPL/1497/2025	PRIYA RANJAN MUND	HEMANT KUMAR MUND	
	BLAPL/590/2025	MP		522/2025
32	D-BLAPL/26394/2024	AJAYA MOHAPATRA @ MUNA		
	BLAPL/8883/2024	MP		523/2025
33	D-RSA/279/2002	JAYA KUMARI KALO		
	RSA/279/2002	MP		658/2025
34	D-RSA/18298/2025	SUDHIR CHANDRA GIRI	SOUMYA MISHRA	
	RSA/ /	MP		659/2025
35	D-RSA/17068/2025	BANITA KADRAKA	ANUPAM RATH	
	RSA/ /	MP		660/2025
36	D-RSA/18418/2025	ARTATRANA SINGH DEO	AMIT PRASAD BOSE	
	RSA/ /	MP		661/2025
37	D-CMP/18264/2025	HASRATUN BEGUM	SHAIK ABDUL NAYEEM	
	CMP/ /	MP		702/2025
38	D-CMP/18282/2025	SANTOSH AGRAWALA	AMIT PRASAD BOSE	
	CMP/ /	MP		703/2025
39	D-CMP/18312/2025	JAYAKRUSHNA BEHERA	RAICHARAN MOHAPATRA	
	CMP/ /	MP		704/2025
40	D-CMP/15937/2025	KRUSHNA NARAYAN BEHERA	KHIROD KUMAR SWAIN	
	CMP/645/2025	MP		705/2025
41	D-CMP/18425/2025	KHATIBUR RAHMAN	KISHORE KUMAR MISHRA	
	CMP/ /	MP		706/2025
42	D-CMP/18452/2025	AHALYA LENKA	AMRUT BARAL	
	CMP/ /	MP		707/2025
43	D-CMP/18464/2025	PRANAB KISHORE MOHANTY	BIDESH RANJAN BEHERA	
	CMP/ /	MP		708/2025
44	D-ABLAPL/27454/2024	MANOJ KUMAR BEHERA	SATYA RANJAN PATI	
	ABLAPL/10110/2024	MP		938/2025
45	D-ABLAPL/8189/2025	ABHISHEK MOHANTA		
	ABLAPL/3099/2025	MP		939/2025
46	D-ABLAPL/1836/2020	BIJAY SAHOO @ BIJAY KUMAR SAHOO	M/S ABHISIDDHANTA SAHOO	
	ABLAPL/1836/2020	MP		940/2025
47	D-ABLAPL/5463/2025	GOURANGA BARALA		
	ABLAPL/2128/2025	MP		941/2025
48	D-ABLAPL/6612/2025	PABITRA DAS		
	ABLAPL/2501/2025	MP		942/2025
49	D-ABLAPL/16235/2019	PYARIMOHAN ROUT	JAYANTA KUMAR MAJHI	
	ABLAPL/16235/2019	MP		943/2025
50	D-ABLAPL/38732/2024	DHIRA KARAN		
	ABLAPL/14916/2024	MP		944/2025
51	D-ABLAPL/10552/2025	MANJUBALA SWAIN	BYOMAKESH TRIPATHY	
	ABLAPL/4107/2025	MP		945/2025
52	D-MACA/466/2017	M/S.RELIACNE GENERAL INSURANCE COMPANY	SUBRAT SATPATHY	
	MACA/466/2017	MP		1187/2025
53	D-MACA/18294/2025	KSHIRABDHI PUJAHARI	JAGABANDHU SAHU	
	MACA/ /	MP		1188/2025
54	D-MACA/18294/2025	KSHIRABDHI PUJAHARI	JAGABANDHU SAHU	
	MACA/ /	MP		1189/2025
55	D-MACA/18299/2025	TULASI DAS	SURENDRA NATH KAR	
	MACA/ /	MP		1190/2025
56	D-MACA/976/2023	THE REGIONAL MANAGER LEGAL, M/S. TITANIC	AKHILA CHANDAN NAYAK,N.R.DAS,	
	MACA/976/2023	MP		1191/2025
57	D-MACA/14833/2025	NEW INDIA ASSURANCE CO. LTD.,KORAPUT	PRAMOD KUMAR TRIPATHY	
	MACA/ /	MP		1192/2025

58	D-MACA/17147/2025 MACA/505/2025	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. KUNWAR MOHAN SUTTACK MP		1193/2025
59	D-MACA/18398/2025 MACA/ /	D.M.,SRIRAM GENERAL INSURANCE CO. LTD. K. HIRIBAN MP		1194/2025
60	D-MACA/18399/2025 MACA/ /	RITANJALI LENKA MP	PRABASH CHANDRA PATTANAIAK	1195/2025
61	D-MACA/18409/2025 MACA/ /	D.M.,SRIRAM GENERAL INSURANCE CO. LTD. K. HIRIBAN MP		1196/2025
62	D-CRLMC/11588/2025 CRLMC/1598/2025	BISWAJIT DAS MP	ARUN KUMAR BEHERA	1234/2025
63	D-CRLMC/13392/2025 CRLMC/ /	DEBENDRA JAIN @ DEVENDRA JAIN MP	PRATAP KUMAR NAYAK	1235/2025
64	D-CRLMC/13393/2025 CRLMC/ /	BHAGABAN PANDA MP	BIDESH RANJAN BEHERA	1236/2025
65	D-CRLMC/13391/2025 CRLMC/ /	KHIROD BEHERA @ BAPI MP	JYOTI RANJAN DEO	1237/2025
66	D-CRLMC/13429/2025 CRLMC/ /	DASARATHA BEHERA MP	MANORANJAN KHATUA	1238/2025
67	D-CRLMC/13435/2025 CRLMC/ /	PRADIPTA @ PRADEEPTA NAYAK MP	ASHOK KUMAR BEHERA	1239/2025
68	D-CRLMC/13441/2025 CRLMC/ /	SANDHYA MOHANTY MP	SIDDHARTH PRASAD MISHRA	1240/2025
69	D-CRLMC/13475/2025 CRLMC/ /	BISHAL KAR MP	MANAS KUMAR CHAND	1241/2025
70	D-CRLMC/13504/2025 CRLMC/ /	BIPLAB KESHARI SATAPATHY MP	RAMDAS ACHARY	1242/2025
71	D-CRLMC/13519/2025 CRLMC/ /	BABU GOCHHAYAT MP	BHARAT BHUSAN ROURAY	1243/2025
72	D-CRLA/136/2015 CRLA/136/2015	DHIRENDRA PRADHAN@DHIRU PRADHAN MP	M/S.AMULYA RATNA PANDA	1270/2025
73	D-CRLA/116/2015 CRLA/116/2015	TULA CHANDA MAREI MP	M/S.KALI PR.MOHANTY	1271/2025
74	D-CRLA/91/2017 CRLA/91/2017	MOTE@NANDU KUDADA MP	M/S.L.BHUYAN	1272/2025
75	D-CRLA/851/2024 CRLA/189/2024	BAGURU @ BABRU @ BABURU NAHAK MP	SANTOSH KUMAR MAHANTY	1273/2025
76	D-CRLA/1110/2025 CRLA/68/2025	SANIA@SANYASI RAUTA MP	SUJIT KUMAR PATTNAIK	1274/2025
77	D-CRLA/187/2017 CRLA/187/2017	PABITRA KALATA MP	M/S.SATYA RANJAN MULIA	1275/2025
78	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	2290/2025
79	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	2291/2025
80	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	2292/2025
81	D-WA/18239/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2293/2025
82	D-WA/18239/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2294/2025
83	D-WA/18239/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2295/2025
84	D-WA/18302/2025 WA/ /	ARPAN KUMAR PUJHARI MP	MANOJ KUMAR MOHANTY	2296/2025
85	D-WA/18302/2025 WA/ /	ARPAN KUMAR PUJHARI MP	MANOJ KUMAR MOHANTY	2297/2025
86	D-WA/18361/2025 WA/ /	RADHAMOHAN DAS MP	SATYABADI MANTRY	2298/2025
87	D-WA/18370/2025 WA/ /	SUKANTI JENA MP	LALATENDU SAMANTARAY	2299/2025
88	D-WA/18370/2025 WA/ /	SUKANTI JENA MP	LALATENDU SAMANTARAY	2300/2025
89	D-WA/14602/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	

	WA/ /	MP		2301/2025
90	D-WA/14602/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2302/2025
91	D-WA/14602/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2303/2025
92	D-WA/18436/2025	DRIMES UNIVERSITY, CUTTACK	TANMAY MISHRA	
	WA/ /	MP		2304/2025
93	D-WA/18443/2025	MALATI BHOI	SURYAKANTA DASH	
	WA/ /	MP		2305/2025
94	D-WA/18443/2025	MALATI BHOI	SURYAKANTA DASH	
	WA/ /	MP		2306/2025
95	D-WA/18428/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		2307/2025
96	D-WA/18428/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		2308/2025
97	D-WA/18428/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		2309/2025
98	D-WA/18456/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		2310/2025
99	D-WA/18456/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		2311/2025
100	D-WA/18456/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		2312/2025
101	D-WA/18450/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		2313/2025
102	D-WA/18450/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		2314/2025
103	D-WA/18450/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		2315/2025
104	D-WP(C)/18230/2025	BRAJAKISHORE DAS	AMLAN MOHANTY	
	WP(C)/12292/2025	MP		7516/2025
105	D-WP(C)/23438/2024	M/S. WOOD WORLD, CUTTACK	AKSHAYA KUMAR MOHAPATRA	
	WP(C)/ /	MP		7517/2025
106	D-WP(C)/18231/2025	MAA DURGA SELF HELP GROUP (SHG), BALASORE	PRASANNA DAS	
	WP(C)/12241/2025	MP		7518/2025
107	D-WP(C)/18240/2025	M/S LIFELINE MULTI VENTURES PVT. LTD, BBSR	ABHIR PAL	
	WP(C)/ /	MP		7520/2025
108	D-WP(C)/14330/2025	SANTOSH KUMAR SAHOO @ SANTOSH KUMAR SAHOO	KRISHNA BHISWAL	
	WP(C)/11894/2025	MP		7521/2025
109	D-WP(C)/14326/2025	SANTOSH KUMAR SAHOO @ SANTOSH KUMAR SAHOO	KRISHNA BHISWAL	
	WP(C)/11197/2025	MP		7522/2025
110	D-WP(C)/18242/2025	UNION OF INDIA	SOUBHAGYA CHANDRA DEV DASH	
	WP(C)/ /	MP		7523/2025
111	D-WP(C)/18243/2025	M/S.DEBNAR CORPSOL PVT. LTD, BBSR	PRATIK NAYAK	
	WP(C)/12200/2025	MP		7524/2025
112	D-WP(C)/15311/2025	A. MADHAVI		
	WP(C)/10498/2025	MP		7525/2025
113	D-WP(C)/27999/2024	JYOTIRMAYEE SWAIN	PALLAVI MOHANTY	
	WP(C)/16094/2024	MP		7526/2025
114	D-WP(C)/17631/2025	SAMEER KUMAR ROUT	UMESH CHANDRA MOHANTY	
	WP(C)/12014/2025	MP		7527/2025
115	D-WP(C)/18248/2025	SONALI SWAIN	MOHIT AGARWAL	
	WP(C)/ /	MP		7528/2025
116	D-WP(C)/18249/2025	SAYAD MOHAMMAD ALI	KAMALAKANTA NAYAK	
	WP(C)/ /	MP		7529/2025
117	D-WP(C)/28399/2023	RABINDRANATH JENA	PRASANNA KUMAR SAHOO,M/S CHANDAN KU. SAHOO,S.P.JENA,GY	
	WP(C)/28399/2023	MP		7530/2025
118	D-WP(C)/18251/2025	PRADIPTA KUMAR SAHOO	KRUSHNA CHANDRA DASH	
	WP(C)/12247/2025	MP		7531/2025
119	D-WP(C)/28400/2023	GAYADHAR BEHERA	PRASANNA KUMAR SAHOO,M/S CHANDAN KU. SAHOO,S.P.JENA,GY	
	WP(C)/28400/2023	MP		7532/2025
120	D-WP(C)/9992/2025	KHEDU NAG	KANANBALA ROY CHOUDHURY	
	WP(C)/7516/2025	MP		7533/2025

121	D-WP(C)/18253/2025 WP(C)/12314/2025	ASTAMI MAJHIASETH MP	TRILOCHAN NANDA	7534/2025
122	D-WP(C)/12577/2025 WP(C)/9084/2025	AMBUJA INTERNATIONAL, CUTTACK MP	SAROJA KANTA SAMAL	7535/2025
123	D-WP(C)/18257/2025 WP(C)/ /	ASHWINI KUMURA MP	RAJJEET ROY	7536/2025
124	D-WP(C)/18276/2025 WP(C)/12278/2025	NATABAR SAHOO MP	SASWATI MOHAPATRA	7537/2025
125	D-WP(C)/11937/2025 WP(C)/9890/2025	BISWARANI MAHANTA MP	PRANAB KUMAR GHOSE	7538/2025
126	D-WP(C)/28514/2024 WP(C)/16445/2024	PRADEEP KUMAR KANHAR MP	SASWATI MOHAPATRA	7539/2025
127	D-WP(C)/18283/2025 WP(C)/ /	GAGAN KUMAR KHADANGA MP	AMITABH MISHRA	7540/2025
128	D-WP(C)/18283/2025 WP(C)/ /	GAGAN KUMAR KHADANGA MP	AMITABH MISHRA	7541/2025
129	D-WP(C)/18300/2025 WP(C)/ /	MAHANI SUTAR MP	DEBENDRA KUMAR DHAR	7542/2025
130	D-WP(C)/18303/2025 WP(C)/ /	DANARA MAJHI MP	DHANANJAYA MUND	7543/2025
131	D-WP(C)/18304/2025 WP(C)/ /	HIRALAL MOHANTA MP	GOPINATH MISHRA	7544/2025
132	D-WP(C)/18306/2025 WP(C)/ /	M/S BIRAJA CABLE NETWORK, JAJPUR MP	DEBENDRA NATH SAMAL	7545/2025
133	D-WP(C)/18307/2025 WP(C)/ /	RAMESH CHANDRA PADHI MP	SANGRAM JENA	7546/2025
134	D-WP(C)/16323/2025 WP(C)/11142/2025	SUKANTI BEHERA MP	SUKANTA KUMAR DALAI	7547/2025
135	D-WP(C)/18311/2025 WP(C)/ /	PRAMILA NAYAK @ BISWAL MP	KUMARBAR NAYAK	7548/2025
136	D-WP(C)/16639/2025 WP(C)/12228/2025	PRATAP KUMAR MOHANTY MP	ANUP KUMAR MOHAPATRA	7549/2025
137	D-WP(C)/11475/2025 WP(C)/8262/2025	DILIP KUMAR SAHOO MP	UMA CHARAN MISHRA	7550/2025
138	D-WP(C)/11480/2025 WP(C)/8264/2025	BIJAY KUMAR JENA MP	UMA CHARAN MISHRA	7551/2025
139	D-WP(C)/13822/2025 WP(C)/10323/2025	M/S SAI STONE CRUSHER, DHENKANAL MP	AMIT PRASAD BOSE	7552/2025
140	D-WP(C)/18325/2025 WP(C)/ /	M/S. WEIGHTRACK INDIA PRIVATE LIMITED MP	DANANBALA ROY CHOUDHURY	7553/2025
141	D-WP(C)/18327/2025 WP(C)/ /	M/S. GOPAL KRISHNA CASHEW PROCESSING UNIT, AMRINUSA, GANJAM MP	KUNTI PRANAYAN	7554/2025
142	D-WP(C)/18330/2025 WP(C)/ /	SUVENDU MISHRA MP	BISWABIHARI MOHANTY	7555/2025
143	D-WP(C)/18331/2025 WP(C)/ /	DEEPAK KUMAR MISHRA MP	BISWABIHARI MOHANTY	7556/2025
144	D-WP(C)/18337/2025 WP(C)/ /	M/S.SOCIETY FOR ENVIROMENTAL PROMOTION, KENDRAPADA, BBSR MP	KATKESHA BEHERA	7557/2025
145	D-WP(C)/18346/2025 WP(C)/ /	M/S GANESH RICE MILL MP	AMITAV TRIPATHY	7558/2025
146	D-WP(C)/18347/2025 WP(C)/ /	LALA DEBASIS RAY MP	SUKANTA KUMAR DALAI	7559/2025
147	D-WP(C)/18348/2025 WP(C)/ /	RAMNARAYAN MISHRA MP	PRABODHA CHANDRA NAYAK	7560/2025
148	D-WP(C)/18351/2025 WP(C)/ /	RITARANI MUDULI MP	SUKANTA KUMAR DALAI	7561/2025
149	D-WP(C)/18356/2025 WP(C)/ /	BAIJAYANTA KUMAR PADHI MP	SUKANTA KUMAR DALAI	7562/2025
150	D-WP(C)/13655/2013 WP(C)/13655/2013	GUPTA@GUPTO NAG and OR MP	M/S.P.V. BALA KRISHNA	7563/2025
151	D-WP(C)/18378/2025 WP(C)/ /	SANJAYA KUMAR MOHAPATRA MP	RAGHUNATH DASMOHAPATRA	7564/2025
152	D-WP(C)/18383/2025	NARAYAN MANDAL	DR.PATANJALI TRIPATHY	

	WP(C)/ /	MP		7565/2025
153	D-WP(C)/45960/2024 WP(C)/28263/2024	MANOJ SANKLECHA MP		7566/2025
154	D-WP(C)/18391/2025 WP(C)/ /	AJIT KUMAR MALLIK MP	SUBHRANSU BHUSAN MOHANTY	7567/2025
155	D-WP(C)/18396/2025 WP(C)/ /	MOHAMMAD MUSTAKIM RAZA MP	SUBHRANSU BHUSAN MOHANTY	7568/2025
156	D-WP(C)/18395/2025 WP(C)/ /	RATAN MODI MP	BHABANI PRASAD MOHANTY	7569/2025
157	D-WP(C)/18397/2025 WP(C)/ /	ANTARYAMI BALIARSINGH MP	DR.SIMANCHALLA RANJIT	7570/2025
158	D-WP(C)/18372/2025 WP(C)/ /	BHUSAN POWER AND STEEL LIMITED MP	ADHIRAJ MOHANTY	7571/2025
159	D-WP(C)/16971/2025 WP(C)/11971/2025	SUJATA PRADHAN MP	ANURAG PATI	7572/2025
160	D-WP(C)/16974/2025 WP(C)/ /	LAXMIDHAR SAHOO MP	PRONoy MOHANTY	7573/2025
161	D-WP(C)/18414/2025 WP(C)/ /	GIRINDRA NARAYAN GHOSH MP	KAJAL SAHOO	7574/2025
162	D-WP(C)/17780/2023 WP(C)/17780/2023	DEBENDRA KUMAR NAYAK MP	HARA PRASAD RATH	7575/2025
163	D-WP(C)/16306/2025 WP(C)/12069/2025	M/S JSW STEEL LIMITED, KEONJHAR MP	SARADA PRASANNA SARANGI	7576/2025
164	D-WP(C)/18416/2025 WP(C)/ /	SWAYAMPRAKHA MAHILA MAHASANGH MP	SURYAKANTA DWIBEDI	7577/2025
165	D-WP(C)/18433/2025 WP(C)/ /	MAA SANTOSHI WSHG, PATAPUR, JAJPUR MP	BIBINI MISHRA	7578/2025
166	D-WP(C)/10181/2025 WP(C)/8086/2025	SITA MOHANTA MP		7579/2025
167	D-WP(C)/18434/2025 WP(C)/ /	M/S. PERNOD RICARD INDIA (P) LTD., NEW DELHI MP	DEEPA RATH	7580/2025
168	D-WP(C)/7526/2025 WP(C)/5739/2025	BHAJAPATI BUDHIA MP		7581/2025
169	D-WP(C)/25895/2024 WP(C)/15682/2024	MANORAMA SWAIN MP	DEEPAK KUMAR PANI	7582/2025
170	D-WP(C)/31568/2024 WP(C)/17873/2024	SANDHYARANI MALLICK MP	Mr Deepak Kumar Pani,GYANA RANJAN SETHI	7583/2025
171	D-WP(C)/18451/2025 WP(C)/ /	M/S RUNGTA MINES LIMIITED MP	RASHMI RANJAN SWAIN	7584/2025
172	D-WP(C)/18457/2025 WP(C)/ /	M/S FEEGRADE AND COMPANY PRIVATE MP	RASHMI RANJAN SWAIN	7585/2025
173	D-WP(C)/18460/2025 WP(C)/ /	M/S BONAI INDUSTRIAL COMPANY LIMITED MP	RASHMI RANJAN SWAIN	7586/2025
174	D-WP(C)/18465/2025 WP(C)/ /	M/S RUNGTA MINES LIMITED MP	RASHMI RANJAN SWAIN	7587/2025
175	D-WP(C)/18473/2025 WP(C)/ /	DASARATHI NAYAK MP	SOURAV SUMAN BHUYAN	7589/2025